

Declaration of Assets and Liabilities

Year...2020-2021

I, SURESH RAM, son/daughter/wife of TARA DEVI,
aged 50 years, belonging to Bihar Legislative Assembly patna
service and presently working as office Attendant of Bihar Legislative Assembly patna
give herein below the details of the assets (immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	1000/-	Tara Devi	Rohit Kr.	Neha Kaur	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	4,00,000/- Fourty Thousand only	NIL	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	33943138 (50,000) 658 B.V.M. (SBI)	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	P. No. 110008- Po. No. 53505 517614041 Quarterly RS-921	RS 1000 (Yearly) NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	NIL	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	NIL	Gold-10gm (50,000)	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

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[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(v)	Others (such as interest in property)	-	-	-	-	-

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 26-08-2019
(a)	(i) Loans from Banks	SBI - B.V. M Patna	700000 + 100000
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nil

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	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN-AXCPR4902R	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C. Personal Detail

✓ GPF/CPF/PRAN No. :- PTS/BLA - 1117

Gender :- male (M/F)

Date of Birth :- 1 0 0 6 1 9 7 0 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- Bihar Vidhan Sabha Patna
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- Patna

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature सुरेश राम

Name of Employee: Suresh Ram

Place: Patna

Designation: (Faras) Office Attendant

Date: 12-02-2021

Department: Bihar Vidhan Sabha Patna

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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